

NOTIFICATION No.276 /2019

SITTING ARRANGEMENTS FOR CHRISTMAS HOLIDAYS 2019
FOR THE PRINCIPAL SEAT AT MADRAS
AND MADURAI BENCH OF MADRAS HIGH COURT, MADURAI

It is hereby notified that the following sitting arrangements are made for Christmas Holidays - 2019, i.e., from 25.12.2019 (Wednesday) to 31.12.2019 (Tuesday) and 01.01.2020 (Wednesday) for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai.

1. The Hon'ble Thiru. Justice S.Vaidyanathan, The Hon'ble Thiru. Justice V.Parthiban, The Hon'ble Thiru. Justice M.Govindaraj, The Hon'ble Thiru.Justice G.R.Swaminathan, The Hon'ble Ms.Justice P.T.Asha, The Hon'ble Thiru.Justice M.Nirmalkumar and The Hon'ble Thiru. Justice B.Pugalendhi will sit at Principal Seat at Madras as Vacation Judges on 30.12.2019 (Monday), to dispose of only urgent matters.

2. The Hon'ble Thiru. Justice P.Velmurugan, The Hon'ble Tmt. Justice R.Tharani and The Hon'ble Tmt.Justice T.Krishnavalli will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 30.12.2019 (Monday), to dispose of only urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT AT MADRAS

SL.NO	HON'BLE JUDGES	SUBJECT
1	The Hon'ble Thiru. Justice S.Vaidyanathan, and The Hon'ble Ms. Justice P.T.Asha	All Division Bench Matters.
2	The Hon'ble Thiru. Justice V.Parthiban	All Single Bench Writ Petitions.
3	The Hon'ble Thiru. Justice M.Govindaraj	All single Bench Appellate Side and Original Side matters
4	The Hon'ble Thiru. Justice G.R.Swaminathan	All other Single Bench Criminal Side matters which are not specifically assigned to any other Court
5	The Hon'ble Thiru. Justice M.Nirmalkumar	Criminal Original Petitions - Anticipatory Bail Applications and all other petitions concerning Anticipatory Bail.
6	The Hon'ble Thiru. Justice B.Pugalendhi	Criminal Original Petitions - Bail Applications and all other petitions concerning Bail.

MADURAI BENCH

SL.NO	HON'BLE JUDGES	SUBJECT
1	The Hon'ble Thiru. Justice P.Velmurugan and The Hon'ble Tmt. Justice R.Tharani	All Division Bench Matters.
1a	The Hon'ble Thiru. Justice P.Velmurugan	After Division Bench work - All Single Bench Writ Petitions.
1b	The Hon'ble Tmt. Justice R.Tharani	After Division Bench work - All Single Bench Appellate Side matters.
2	The Hon'ble Tmt. Justice T.Krishnavalli	All Single Bench Criminal Side Matters.

4. The following Officers are nominated as Vacation Officers for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai :-

SL.NO.	PRINCIPAL SEAT AT MADRAS	MADURAI BENCH
1	Tmt.V.Jayanthi Deputy Registrar (Current Section)	Thiru.A.Paramasivam Deputy Registrar(Accounts)
2	Thiru.S.K.Venkatraman Assistant Registrar (Commercial Cases)	Tmt.N.Gowri Assistant Registrar (Admn.I)
3	Tmt.P.Lakshmi Assistant Registrar (Crl. Side)	Thiru. T.Sathyasekar Assistant Registrar (CS-I)

5.The aforesaid Officers are hereby instructed to act as Vacation Officers from 25.12.2019 to 01.01.2020 (inclusive of holidays).

6. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 27.12.2019 (Friday) before 1.30 p.m., in the High Court, Madras and Madurai Bench of Madras High Court, Madurai. Further for the Bail petitions, Lower Court Bail order should be enclosed along with the petitions.


7. Sitting of the Vacation Court will be from 10.30 a.m. to 4.45 p.m., on 30.12.2019 (Monday) in the High Court, Madras and Madurai Bench of Madras High Court, Madurai.

8. The Registry (both the Principal Seat at Madras & Madurai Bench of Madras High Court, Madurai) will work from 10.00 a.m. to 4.45 p.m., on all working days during Christmas Holidays - 2019, except on the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 19.12.2019.

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

//True copy/Forwarded/By order//


Assistant Registrar (Admn.III)